

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.406
CP(CAA)63/ND/2022

IN THE MATTER OF:

Jasch Industries Limited ... Applicant
And
Jasch Gauging technologies limited

Order under Section 230-232 of Companies Act, 2013.

Order delivered on 30.05.2023

Coram:

Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

Mr. L.N. GUPTA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Yashoj Guglani, Adv., Mr. Manish Gupta,
CS, Mr. Saurabh Agarwal, CS & Mr. Narender
Thakur, CS
For the RD : Ms. Niharika Tanwar, Adv.
For the O.L. : Ms. Hemlata Rawat, Adv.

ORDER

This is a demerger second motion petition wherein two companies are involved. Having heard the submissions made by the Ld. Counsel for the Applicant, let the matter be fixed for hearing before the **Regular Bench** on **13.06.2023**.

Sd/-
L.N. GUPTA,
MEMBER (TECHNICAL)

Sd/-
P.S.N. PRASAD,
MEMBER (JUDICIAL)